

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/113/2017
NAME OF THE PETITIONER : SVA ELECTRONICS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sankar Varadharajan

Counsel for petitioner.

P.M. Varsa K.

B. Sarath Babu
for RoC.

Representative of Respondent

B. Sarath Babu

ORDER

Mr. Sankar Varadharajan, Counsel for the Petitioner present. Mr. B. Sarath Babu, Counsel for the RoC also present. Heard both the Counsels. **Reserved for orders.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)